

# ORISSA HIGH COURT

## FILING REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/37560/2024	PANCHANAN BEHERA @PANCHANANA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202400208
2	D-BLAPL/37566/2024	DILLIP CHANDRA SEKARAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA SADAR /225 /2022 () //	AOR20220002454C202400205
3	D-BLAPL/37567/2024	DINESH ADABASI VS STATE OF ODISHA	MANORANJAN PADHY VS	BOUDH /150 /2024 () //	AOD20220003086C202400009
4	D-BLAPL/37568/2024	RAMDILAVAR HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BOUDH /150 /2024 () //	AOD20220003086C202400008
5	D-BLAPL/37569/2024	SK. BABU@KALIM VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /3 /2022 () //	AOR20220000925C202400102
6	D-BLAPL/37571/2024	SUDIPTA MOHANTY VS STATE OF ODISHA	SRINIBAS PARIJA VS	//0 () //	
7	D-BLAPL/37578/2024	SUNITA SAMANTARAY @ PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /426 /2024 () //	
8	D-BLAPL/37580/2024	BHAGIRATHI PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /112 /2024 () //	
9	D-BLAPL/37581/2024	DIPANKAR HALDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /388 /2024 () //	
10	D-BLAPL/37582/2024	PANKAJ KUMAR MOHANTY VS STATE OF ODISHA (EOW)	RAJIB LOCHAN PATTNAIK VS	CYBER CRIME AND ECONOMIC OFFENCES /6 /2024 () //	
11	D-BLAPL/37583/2024	SK. RAMJAN @ BABULU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /382 /2024 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/37584/2024	ROHIT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	//0 () //	
13	D-BLAPL/37585/2024	KAMALA PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 () //	
14	D-BLAPL/37586/2024	SOUMYAJIT BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BASELI SAHI PS /185 /2024 () //	
15	D-BLAPL/37590/2024	SARAT LENKA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	BRAHMAGIRI /72 /2021 () //	
16	D-BLAPL/37591/2024	SATISH JOSHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /478 /2024 () //	
17	D-BLAPL/37593/2024	BISHNU CHARAN MALLIK @ BISHNU MALLIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARI RAMACHANDRAPUR /387 /2024 () //	
18	D-BLAPL/37596/2024 BLAPL/12591/2024	ABHIMANYU PADHIARI VS STATE OF ODISHA	EKTA AGARWAL VS	CUTTACK SADAR /551 /2020 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000098/2020	
19	D-BLAPL/37598/2024	DURGA SAHU @ GOLU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AIRPORT P.S. /182 /2024 () //	
20	D-BLAPL/37600/2024	CHANDAN SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CHHEND /92 /2024 () //	
21	D-BLAPL/37603/2024	BIPUL GHARAMI VS STATE OF ODISHA	SUBHASISH DAS VS	MOTU /45 /2022 () //	
22	D-BLAPL/37609/2024	KISHAN@BIREN KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	JANKIA P.S. /174 /2024 () //	AOR20220000053C202400006
23	D-BLAPL/37612/2024	SANJIT NAYAK	TANMAYA KUMAR MOHANTY	//0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/37613/2024	GOUTAM NAYAK	TANMAYA KUMAR MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/37622/2024	SANATAN NAGA	JUGALA KISHORE PANDA	BOUDH /153 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/37626/2024	PRATAP SABAR	SUSHANTA KUMAR JOSHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/37627/2024	P. GANESH PATRA	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /455 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/37631/2024	BANALA JAKRAY @ B. JAKRAY	AMULYA RATNA PANDA	KORAPUT TOWN /52 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/37632/2024	SANTANU NAYAK	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/37638/2024	RAJA MAHALIK @ MALLICK	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-CMAPL/51923/2024	HEMALATA PATRA	SAMAYA KUMAR RAY	//	
		VS	VS	()	
		SARASWATI PATRA		//	
32	D-CMP/51873/2024	SR. ANNIE THEYATTIL	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400193
		VS	VS	()	
		SAIBANI BEBARTTA		//	
33	D-CMP/51874/2024	SR. ANNIE THEYATTIL	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400194
		VS	VS	()	
		SAIBANI BEBARTTA		//	
34	D-CMP/51875/2024	SR. ANNIE THEYATTIL	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400197
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-CMP/51906/2024	SUKADEV NAYAK KUNI KAR VS MAHESWAR SATAPATHY	RABI NARAYAN MOHANTY VS	// // 0 //	
36	D-CMP/51956/2024	BIJAY KUMAR DASH VS KUNI KAR	RABI NARAYAN MOHANTY VS	// 0 //	
37	D-CONTC/51912/2024	NAROTTAM MOHANTA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //	
38	D-CONTC/51915/2024	BIPIN PANGI VS SUSHREE SAGARIKA SARANGI, LAO, KORAPUT	BISWARANJAN DALAI VS	// 0 //	AOD20240000324C202400003
39	D-CONTC/51917/2024	UDAYA MAJHI VS GOVIND MOHAN, SECRETARY, HOME DEPARTMENT, KHURDA	BISWARANJAN DALAI VS	// 0 //	AOD20240000324C202400004
40	D-CONTC/51929/2024	SARAT CHANDRA MISHRA VS MANOJ AHUJA, I.A.S.	RAJENDRA KRUSHNA BOSE VS	// 0 //	
41	D-CONTC/51931/2024	JAGABANDHU BEHERA VS MANOJ AHUJA, I.A.S.	RAJENDRA KRUSHNA BOSE VS	// 0 //	
42	D-CONTC/51932/2024	RATIKANTA BEHURA VS MANOJ AHUJA, I.A.S.	RAJENDRA KRUSHNA BOSE VS	// 0 //	
43	D-CONTC/51936/2024	PRASANTA KUMAR BEHURA VS MANOJ AHUJA, I.A.S.	RAJENDRA KRUSHNA BOSE VS	// 0 //	
44	D-CONTC/51938/2024	BHRAMARBARA JENA VS MANOJ AHUJA, I.A.S.	RAJENDRA KRUSHNA BOSE VS	// 0 //	
45	D-CONTC/51939/2024	BIREN KUMAR RATH VS MANOJ AHUJA, I.A.S.	RAJENDRA KRUSHNA BOSE VS	// 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CONTC/51970/2024	NABIN CHANDRA NAYAK VS GIRISH S.N., I.A.S.	ADV. VS	// ()	
47	D-CRLA/37576/2024	GAYADHAR JENA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	ALAKUNDA /92 /2024 ()	
48	D-CRLA/37619/2024	DEEPAK KUMAR SINGH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DELANGA /250 /2024 ()	
49	D-CRLMA/37623/2024	DHRUBA CHARAN MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DELANGA /94 /2020 ()	
50	D-CRLMC/37573/2024	SARAJU @ SAROJ NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /26 /2000 ()	
51	D-CRLMC/37592/2024	MANGU @ BHAGABAN SAHOO VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BIDANASI /17 /2017 ()	AOD20220003518C202400017
52	D-CRLMC/37601/2024	PUJA RANI VS DEVENDRA KUMAR @ DINESH THAKUR	PRATIK DASH VS	/ /0 ()	
53	D-CRLMC/37610/2024	DILIP KUMAR GIRI VS ODISHA GRAMYA BANK, MAYURBHANJ	NIRANJAN LENKA VS	/ /0 ()	
54	D-CRLMC/37614/2024	GOLA @ GOLEKH NAHAK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /133 /2009 ()	
55	D-CRLMC/37615/2024	TITU SAHU VS STATE OF ODISHA	JIBAN RANJAN DASH VS	KEGAON /110 /2022 ()	
56	D-CRLMC/37624/2024	SARBESWAR PRADHAN @ TAPU VS STATE OF ODISHA	SOURAV KUMAR PALAI VS	CHANDAPUR /63 /2022 ()	
57	D-CRLMC/37639/2024	BIJAYA LAXMI NAG	ABHILASH MISHRA	MUDANPUR RAMPUR /242 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMP/37577/2024	LABA ROHIDAS	ASWINI KUMAR DASH	HEMGIR /466 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMP/37595/2024	SURESH CHANDRA BEHERA	BIPIN KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMP/37611/2024	RIKI RAM	PARTHA SARATHI DAS	//	AOD20240000362C202400046
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMP/37618/2024	ARUNDHATI BARIK	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		UMESH CHANDRA BARIK		//	
62	D-CRLMP/37635/2024	MANASHI MALIK	ALOK KUMAR MOHAPATRA	TANGI /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMP/37637/2024	SIDHARTHA PRUSTY	ALOK KUMAR MOHAPATRA	CRRRI /101 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLREV/37621/2024	KABIMANYU MOHARANA	HRUDANANDA MOHAPATRA	KHALLIKOTE /645 /2021	
		VS	VS	()	
		DIRECTORATE OF ENFORCEMENT, BBSR		//	
65	D-LAA/51898/2024	KRUSHNA CHANDRA SAHU	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	()	
		LAND ACQUISITION OFFICER, KALAHANDI		//	
66	D-LAA/51935/2024	PRAMOD RANJAN KAR	PRADEEP KUMAR DAS	//	AOR20220001207C202400037
		VS	VS	()	
		AKSHAYA KUMAR KAR		//	
67	D-MACA/51920/2024	NEW INDIA ASSURANCE CO.LTD., CUTTACK	SUSANTA KUMAR DASH	//	
		VS	VS	()	
		SULACHANA NALLA		//	
68	D-MACA/51927/2024	ORIENTAL INSURANCE CO.LTD., BBSR	PRATIVA MISHRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		DEBEN DAS		//	
69	D-MATA/51909/2024	VIKASH KHILAR	SOUMYA MISHRA	//	
		VS	VS	()	
		SWARNALATA KJILAR		//	
70	D-MATA/51937/2024	PRATIKSMIT SWARUP	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202400007
		VS	VS	()	
		DURGESH NANDINI		//	
71	D-MATA/51976/2024	BHUBANESWAR VAISHNAV@BHUWNESHWAR VAISHNAV	SHANANJAYA MUND	//	
		VS	VS	()	
		SARASWATI DAS		//	
72	D-RPFAM/51947/2024	MANORANJAN NAYAK	AMITAV TRIPATHY	//	
		VS	VS	()	
		SARAT NAYAK		//	
73	D-TRPCRL/37579/2024	NAMITA PANIGRAHI	ABESH KAMAL	MARKAT NAGAR /214 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
74	D-WA/51884/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000172C202400345
		VS	VS	()	
		CHANDRAKANTI KUMBHAR		//	
75	D-WA/51885/2024	STATE OF ODISHA	SARBESWAR BEHERA , A.G.A	//	LOD20240000194C202400272
		VS	VS	()	
		SUNAYANA PANDA		//	
76	D-WA/51886/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA , A.S.C	//	LOD20240000194C202400271
		VS	VS	()	
		NIRANJAN MISHRA		//	
77	D-WA/51887/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000200C202400260
		VS	VS	()	
		SARJAN DIP		//	
78	D-WA/51888/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//	LOD20240000200C202400263
		VS	VS	()	
		RAMESH CHANDRA BHATTA		//	
79	D-WA/51889/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000200C202400262
		VS	VS	()	
		PRAMOD KUMBHAR		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :12/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
80	D-WA/51890/2024	STATE OF ODISHA VS JAINYA NARAYAN PATTANAYAK	BIBEKANANDA NAYAK,A.G.A VS VS	// () //	LOD20240000194C202400270
81	D-WA/51891/2024	STATE OF ODISHA VS KAILASH MAHANANDA	PRAVAT KUMAR PANDA,A.S.C VS VS	// () //	LOD20240000200C202400261
82	D-WA/51892/2024	STATE OF ODISHA VS PADMAGANDHA NANDA	PRAVAT KUMAR PANDA,A.S.C VS VS	// () //	LOD20240000194C202400269
83	D-WA/51900/2024	STATE OF ODISHA VS BASUDEV ROY	A.G.A. VS VS	// () //	LOD20240000200C202400264
84	D-WA/51919/2024	STATE OF ODISHA VS UPENDRA KUMAR MISHRA	SANJAY RATH, A.G.A. VS VS	// () //	LOD20240000172C202400346
85	D-WA/51921/2024	STATE OF ODISHA VS MAMATA BASTIA	SASWAT DAS, A.G.A. VS VS	// () //	LOD20240000200C202400267
86	D-WA/51926/2024	FIRDOUS JAMIL VS BOARD OF SECONDARY EDUCATION, CUTTACK	SUSHANTA KUMAR MISHRA VS VS	// () //	
87	D-WA/51933/2024	STATE OF ODISHA VS SEBATI BISI	PRAVAT KUMAR PANDA,A.S.C VS VS	// () //	LOD20240000172C202400348
88	D-WA/51940/2024	STATE OF ODISHA VS KALINGA PANDA	SATYA BRATA MOHANTY VS VS	// () //	LOD20240000200C202400268
89	D-WA/51941/2024	STATE OF ODISHA VS DR. AMIYA RANJAN BARIK	SASWAT DAS , A.G.A VS VS	// () //	LOD20240000172C202400347
90	D-WA/51953/2024	BHAGABAT PRASAD TRIPATHY VS LINGARAJ TRIPATHY	SAMIR KUMAR MISHRA, (SR.ADV.) VS VS	// () //	
91	D-WA/51980/2024	STATE OF ODISHA	SUMAN PATTANAYAK , A.G.A	//	LOD20240000200C202400269

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-WP(C)/51872/2024	BALAKRUSHNA BHANJA PANCHANAN SWAIN	SASWATA PATNAIK	//	AOD20240001090C202400001
		VS	VS	()	
93	D-WP(C)/51876/2024	STATE OF ODISHA MITA NAHAK	KABIR KUMAR JENA	//	AOD20240000733C202400012
		VS	VS	()	
94	D-WP(C)/51877/2024	STATE OF ODISHA PRAVAKAR DAS @ PRAVAKAR BEHERA	SASHIBHUSAN DAS	//	
		VS	VS	()	
95	D-WP(C)/51878/2024	STATE OF ODISHA PUSPALATA SWAIN	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400088
		VS	VS	()	
96	D-WP(C)/51879/2024	COMMISSIONER OF CT AND GST, ODISHA INDUSIND BANK LTD.	SASWAT K. ACHARYA	//	AOR20220001380C202400012
		VS	VS	()	
97	D-WP(C)/51880/2024 WP(C)/31510/2024	NABIN KUMAR MOHANTY RINKEL BAGH	MANAS PATI	//	
		VS	VS	()	
98	D-WP(C)/51881/2024	STATE OF ODISHA NIRANJAN KUMAR	SARBESWAR SAHOO	//	AOD20220004505C202400083
		VS	VS	()	
99	D-WP(C)/51882/2024	ODISHA SMALL INDUSTRIES CORPORATION LTD.,CUTTACK SIDDHIRIDDHI INTERNATIONAL PRIVATE LIMITED, <del>KONHAR</del>	KEONHAR	//	AOR20220001462C202400043
		VS	VS	()	
100	D-WP(C)/51883/2024	SUBHASISH DAS ANJALI MISHRA	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
101	D-WP(C)/51893/2024	STATE OF ODISHA SUBRATA KUMAR SINGH	PITAMBAR PANDA	//	
		VS	VS	()	
102	D-WP(C)/51894/2024	STATE OF ORISSA MITRABHANU MAJHI	PITAMBAR PANDA	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-WP(C)/51895/2024	STATE OF ODISHA PRASANA KUMAR PRADHAN VS	TAPAN KUMAR BISWAL VS	// // 0	
104	D-WP(C)/51896/2024	STATE OF ODISHA KRUSHNA CHANDRA PATRO VS	NIHAL RATH VS	// // 0	
105	D-WP(C)/51897/2024 WP(C)/31499/2024	STATE OF ODISHA RAJESH KUMAR PRAMANIK @ RAJENDRA PRAMANIK VS	PRAKASH KUMAR MISHRA VS	// // 0	
106	D-WP(C)/51899/2024 WP(C)/31506/2024	STATE OF ODISHA MAYADHAR DAS VS	MITHUN DAS VS	// // 0	
107	D-WP(C)/51901/2024	STATE OF ODISHA DR SASMITABALA GOCHHAYAT VS	RAMAKRISHNA BISOI VS	// // 0	AOD20240000311C202400005
108	D-WP(C)/51902/2024	STATE OF ODISHA UTTAM KUMAR SAHU VS	DIGAMBARA MISHRA VS	// // 0	
109	D-WP(C)/51903/2024	STATE OF ODISHA DIBYA RANJAN DASH VS	KISHORE KUMAR MISHRA VS	// // 0	
110	D-WP(C)/51904/2024 WP(C)/31494/2024	DIRECTOR, MUNICIPAL ADMINISTRATION BYABASA YEE MAHASANGH KHURDA MUNICIPALITY VS	SAHYAJIT MOHAPATRA (2) VS	// // 0	
111	D-WP(C)/51905/2024	STATE OF ODISHA PARSURAM PATRA VS	SUBHA BIKASH PANDA, P.P.BARIK SURENDRA KUMAR DASH VS	// // 0	
112	D-WP(C)/51907/2024	STATE OF ODISHA BHIMA ROHIDAS VS	ASWINI KUMAR DASH VS	// // 0	
113	D-WP(C)/51908/2024	HARIPRIYA ROHIDAS @ CHINMAYEE ROHIDAS CHOUDHURI MAHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/51910/2024 WP(C)/31532/2024	SUSHANTA KUMAR BARIK VS UNION OF INDIA	MITALEE JESTHI VS	// 0 //	
115	D-WP(C)/51911/2024	M/S SATYA SAI STONE CRUSHER, DHENKANAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //	
116	D-WP(C)/51913/2024	JAGADISH PATRO VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
117	D-WP(C)/51914/2024	RAMAKANTA MOHAPATRA VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //	
118	D-WP(C)/51916/2024	ABHAYA KUMAR MALLA VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	
119	D-WP(C)/51918/2024	SUKADEV DAS VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //	
120	D-WP(C)/51922/2024	CHITTARANJAN PATTANAİK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
121	D-WP(C)/51924/2024	SIRISH CHANDRA HOTA VS THE STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //	
122	D-WP(C)/51925/2024 WP(C)/31539/2024	RASMITA SUBUDHI VS STATE OF ODISHA	SITA KANTA HOTA VS	// 0 //	
123	D-WP(C)/51928/2024	PRATIMA DEVI VS TAHASILDAR, BALIANTA, KHURDA	MANAS RANJAN KHATUA VS	// 0 //	
124	D-WP(C)/51930/2024	PANCHANAN PALAI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
125	D-WP(C)/51934/2024	JATIN MOHANTY	SARBESWAR SAHOO	//	AOD20220004505C202400082

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-WP(C)/51942/2024	ODISHA SMALL INDUSTRIES CORPORATION LIMITED,CUTTACK KUNJALATA ROUT	ASHWARIYA DASH	//	AOR20220001665C202400075
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/51943/2024	TAPAN GIRI	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
128	D-WP(C)/51944/2024	M/S PRATISTHA ENGINEERING LIMITED	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
129	D-WP(C)/51945/2024	JITENDRA PRASAD SAHOO	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		CHIEF REGIONAL MANAGER LPG REGION HINDUSTAN PETROLEUM CORPORATION LIMITED			
130	D-WP(C)/51946/2024	JAGADISH PRASAD SHARMA	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/51948/2024	GUMI HANSDAH	AMITAV TRIPATHY	//	
	WP(C)/31525/2024	VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/51949/2024	BIBHRARTA KUMAR PATRO	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/51950/2024	UMA TARAI	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
134	D-WP(C)/51951/2024	GOLAPI MANDAL @ GOLAP MANDAL	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
135	D-WP(C)/51952/2024	SAMIR KUMAR PATTANAİK	SANJAYA RATH	//	
		VS	VS	0	
		ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
136	D-WP(C)/51954/2024	SARASWATI KISAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/51955/2024	STATE OF ODISHA SRI SRI KAPILESWAR MAHADEV BIDYAPITHA TARA	AMRINDANANDA MOHAPATRA	//	
		VS	VS	0	
138	D-WP(C)/51957/2024	STATE OF ODISHA JIBARDHAN MENDALI	ASHOK KUMAR PARIDA	//	
		VS	VS	0	
139	D-WP(C)/51958/2024	STATE OF ODISHA PRASANTA KUMAR MALIK	MANAS RANJAN KHATUA	//	
		VS	VS	0	
140	D-WP(C)/51959/2024	STATE OF ODISHA PRAJNAPARALITA PRADHAN	MANAS RANJAN KHATUA	//	
		VS	VS	0	
141	D-WP(C)/51960/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO	MANAS RANJAN KHATUA	//	
		VS	VS	0	
142	D-WP(C)/51961/2024	STATE OF ODISHA DIPTI PRASAD DASH	AMLAN SHAKTI PAUL	//	
		VS	VS	0	
143	D-WP(C)/51962/2024	SUCHITRA BHATTABRAHMA SANDEEP KUMAR SAHOO	SAURAV TIBREWAL	//	
		VS	VS	0	
144	D-WP(C)/51963/2024	EMPLOYEES STATE INSURANCE CORPORATION DUSHMANTA SEN RAY	BANAMALI SAHOO	//	
		VS	VS	0	
145	D-WP(C)/51964/2024	ADDITIONAL COMMISSIONER KUSUMABALA BARIK	LAMBODAR PRADHAN	//	
		VS	VS	0	
146	D-WP(C)/51965/2024	STATE OF ODISHA NIHAR RANJAN SWAIN	LAMBODAR PRADHAN	//	
		VS	VS	0	
147	D-WP(C)/51966/2024	STATE OF ODISHA M/S SUNIL PRADHAN, ANGUL	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		SUPERINTENDENT CENTRAL GST., ANGUL		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/51967/2024	FARUK KHAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
149	D-WP(C)/51968/2024	PRIYA RANJAN SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
150	D-WP(C)/51969/2024	ANANTA CHARAN BEHERA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //	
151	D-WP(C)/51971/2024	M/S AAKRUTI CITY CENTRE PROPERTIES PVT. LTD. VS STATE OF ODISHA	<del>SOANIK</del> MANIKA MOHAPATRA VS	// 0 //	
152	D-WP(C)/51972/2024	ABHINAVA DALUA VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //	
153	D-WP(C)/51973/2024	SURABHI PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
154	D-WP(C)/51974/2024	SATYA PRAKASH SWAIN VS STATE OF ORISSA	ABINASH BARIK VS	// 0 //	
155	D-WP(C)/51975/2024	ABDUL NAIM KHAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
156	D-WP(C)/51977/2024	SUKUL MURMU VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, BALASORE	DEBASISH HAZRA VS	// 0 //	
157	D-WP(C)/51978/2024	PRAJNA PARAMITA PANIGRAHI VS HINDUSTAN AERONAUTICS LIMITED, BENGALURU	MIHIR KANTA RATH VS	// 0 //	
158	D-WP(C)/51979/2024	PABITRA BENIA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	AOD20240000678C202400029
159	D-ABLAPL/37557/2024	SK. SAHAJAN	BHARAT JALLI	BINIKA /416 /2024	AOD20240000581C202400049

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-ABLAPL/37558/2024	BABRUBAHAN BEHERA	BHARAT JALLI	KANJIPANI /147 /2024	AOD20240000581C202400048
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-ABLAPL/37559/2024	RAJU KHILLO	SARBESWAR SAHOO	SEMILLIGUDA /135 /2024	AOD20220004505C202400081
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-ABLAPL/37561/2024	ASHOK SINGH@SARDAR SANKET	SWARAJ PATEL	SUNDARGARH SADAR /228 /2024	AOR20220000246C202400039
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-ABLAPL/37562/2024	NANDA @ SATYAM BARAN SAHOO	PRIYA RANJAN SINGH	DHENKANAL SADAR /934 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-ABLAPL/37563/2024	PANCHANAN SAHU	BIKAS SWAIN	DHAULI PS /264 /2024	AOR20220003999C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-ABLAPL/37564/2024	SATYABRATA MAHUNTA	SAROJ KUMAR ROUTRAY	//	AOD20240000656C202400013
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-ABLAPL/37565/2024	SUKAN MAJHI	AMIYA KUMAR TARAI	KUJANGA /591 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-ABLAPL/37570/2024	AMIT KUMAR SWAIN @ AMITRA SWAIN	SRINIBAS PARIJA	BHARATPUR PS /711 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-ABLAPL/37572/2024	BITHAL @ RAJU NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /794 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-ABLAPL/37574/2024	BIREN NAIK	BAIDHAR SAHOO	TARASINGI /362 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-ABLAPL/37575/2024	SOUMYAJIT BAG	DEBADEEPTA SAHOO	//0	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/37587/2024	STATE OF ODISHA YOGESH JALAN VS	SHISHIR KUMAR SAMAL VS	// AINTHAPALI /289 /2017 ()	
172	D-ABLAPL/37588/2024 ABLAPL/14351/2024	STATE OF ODISHA RANJITA TRIPATHY VS	JANMEJAYA KATIKIA VS	// CUTTACK VIGILANCE /15 /2024 ()	
173	D-ABLAPL/37589/2024	STATE OF ODISHA(VIG.) PARAMESWARA MUNDA VS	DEBASIS MISHRA VS	// // ()	AOR20230001300C202400071
174	D-ABLAPL/37594/2024	STATE OF ODISHA MUNA SAHOO VS	PRADEEP KUMAR DAS VS	// NAIKANI-DIHI /254 /2023 ()	AOR20220001207C202400036
175	D-ABLAPL/37597/2024	STATE OF ODISHA GANESWAR BISOI VS	UMESH CHANDRA DORA VS	// KOTPAD /214 /2022 ()	
176	D-ABLAPL/37599/2024	STATE OF ODISHA VISAL SINGH @ VISAL KUMAR VS	SUNIL KUMAR PANDA VS	// BADMAL /397 /2024 ()	
177	D-ABLAPL/37602/2024	STATE OF ODISHA MIHIR KUMAR DAS VS	SAUMYA RANJAN PRADHAN VS	// // ()	AOD20240000490C202400012
178	D-ABLAPL/37604/2024	STATE OF ODISHA CHITTARANJAN BEHURIA VS	KUMAR PRAJWAL VS	// JAJPUR TOWN /472 /2024 ()	
179	D-ABLAPL/37605/2024 ABLAPL/14362/2024	STATE OF ODISHA CHITTARANJAN BEHURIA VS	KUMAR PRAJWAL VS	// JAJPUR SADAR /333 /2024 ()	
180	D-ABLAPL/37606/2024	STATE OF ODISHA JUTUKU BABINA RAO VS	KSHIROD KUMAR ROUT VS	// CHATRAPUR /781 /2024 ()	
181	D-ABLAPL/37607/2024	STATE OF ODISHA SUMAN MOHANTY @ SONU VS	SIMSON JENA VS	// // ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :12/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/37608/2024	MANAS JENA@MANAS KUMAR JENA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /19 /2024 () //	AOR20220000053C202400007
183	D-ABLAPL/37616/2024	SANKHA CHARAN KISKU VS STATE OF ODISHA	GIRIJA PRASAD DUTTA VS	RAIRANGPUR TOWN /70 /2024 () //	
184	D-ABLAPL/37617/2024	BABULI MOHANTA VS STATE OF ODISHA	GIRIJA PRASAD DUTTA VS	RAIRANGPUR TOWN /71 /2024 () //	
185	D-ABLAPL/37620/2024	RAJEN MOHANTY VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	JAGATSINGPUR /1237 /2024 () //	
186	D-ABLAPL/37625/2024	AMITA BEHERA VS STATE OF ODISHA	SAMARESH PATTANAIAK VS	KUJANGA /590 /2024 () //	
187	D-ABLAPL/37628/2024	JAGANNATH BARIK VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /321 /2024 () //	
188	D-ABLAPL/37629/2024	BIKRAMANANDA MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /332 /2024 () //	
189	D-ABLAPL/37630/2024	BABUL KUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
190	D-ABLAPL/37633/2024	JUDHISTIR BALABANTARAY VS STATE OF ODISHA	PRAKASH KUMAR DALAI VS	DELANGA /393 /2024 () //	
191	D-ABLAPL/37634/2024	SK RAJA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	SPL.TASK FORCE /18 /2022 () //	
192	D-ABLAPL/37636/2024	KALANDI MALLIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BARI RAMACHANDRAPUR /598 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :12/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/515/2002 MA/515/2002	ASKA SPINNING MILLS MP		8/2024
2	D-WPC(OAC)/1935/2017 WPC(OAC)/1935/2017	ASUTOSHA BEHERA MP	BIDYADHAR MANSINGH	99/2024
3	D-TRPCRL/37579/2024 TRPCRL/ /	NAMITA PANIGRAHI MP	ABESH KAMAL	102/2024
4	D-MSA/40945/2024 MSA/37/2024	VIPUL LTD.,NEW DELHI MP	SATYA SMRUTI MOHANTY	109/2024
5	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	M/S.MADAN SUNDAR BEHERA,GOPAL KUMAR AGARWAL	144/2024
6	D-TRP(C)/44243/2024 TRP(C)/326/2024	SWASTISUMAN PRIYADARSINI MP	KARUNAKAR GAYA	428/2024
7	D-LAA/51898/2024 LAA/ /	KRUSHNA CHANDRA SAHU MP	SANTOSH KUMAR DWIVEDY	445/2024
8	D-LAA/51898/2024 LAA/ /	KRUSHNA CHANDRA SAHU MP	SANTOSH KUMAR DWIVEDY	446/2024
9	D-RVWPET/48570/2024 RVWPET/ /	TAMARAPALLI NARAYANA MURTY MP	AMIYA KUMAR MOHANTY	466/2024
10	D-RPFAM/51947/2024 RPFAM/ /	MANORANJAN NAYAK MP	AMITAV TRIPATHY	554/2024
11	D-MATA/50221/2024 MATA/ /	VARANASI LAXMI SUJATA MP	ASWINI KUMAR DASH	567/2024
12	D-MATA/47662/2024 MATA/ /	VIKRANT SWAIN MP	MANOJ KUMAR PATI	568/2024
13	D-MATA/47662/2024 MATA/ /	VIKRANT SWAIN MP	MANOJ KUMAR PATI	569/2024
14	D-MATA/51976/2024 MATA/ /	BHUBANESWAR VAISHNAV@BHUWNESH MP	DIWAN KISHAN MUND	570/2024
15	D-MATA/51976/2024 MATA/ /	BHUBANESWAR VAISHNAV@BHUWNESH MP	DIWAN KISHAN MUND	571/2024
16	D-FAO/471/2017 FAO/471/2017	SUSANTA KU.NANDA MP	M/S.GAUTAM MISRA	1036/2024
17	D-CRLREV/34550/2024 CRLREV/670/2024	PRABHAT KUMAR MISHRA MP	SATYAJIT MOHAPATRA	1151/2024
18	D-CRLREV/32728/2024 CRLREV/647/2024	ASHOK KUMAR DAS MP	DEBI PRASAD DHAL (Snr. Adv), BHABANI SHANKAR DASPARIDA	1152/2024
19	D-CRLREV/37621/2024 CRLREV/ /	KABIMANYU MOHARANA MP	HRUDANANDA MOHAPATRA	1153/2024
20	D-RSA/48357/2024 RSA/472/2024	MANTU SETHI MP	SOUMYA MISHRA	1457/2024
21	D-RSA/226/2007 RSA/226/2007	BUTIA KHADIA MP	M/S.SAMIR K.MISHRA	1458/2024
22	D-RSA/181/2023 RSA/181/2023	SUSHILA DASH MP	SAMIR KUMAR MISHRA	1459/2024
23	D-RSA/45617/2024 RSA/455/2024	SEBAK CHANDRA SAHU MP	GOPAL KRUSHNA MOHANTY	1460/2024
24	D-CMP/51873/2024 CMP/ /	SR. ANNIE THEYATTIL MP	SOUBHAGYA KUMAR DASH	1501/2024
25	D-CMP/51874/2024 CMP/ /	SR. ANNIE THEYATTIL MP	SOUBHAGYA KUMAR DASH	1502/2024
26	D-CMP/51875/2024	SR. ANNIE THEYATTIL	SOUBHAGYA KUMAR DASH	

27	CMP/ / D-CMP/51906/2024	MP KUNI KAR		1503/2024
28	CMP/ / D-CMP/51956/2024	MP BIJAY KUMAR DASH	RABI NARAYAN MOHANTY	1504/2024
29	CMP/ / D-BLAPL/24512/2024	MP PANCHANANA BISOI		1505/2024
30	BLAPL/8382/2024 D-BLAPL/33071/2024	MP GOURA CHANDRA BEHERA	AMULYA RATNA PANDA	1628/2024
31	BLAPL/11155/2024 D-BLAPL/34453/2024	MP CHAGULU @ PRATAP SETHI	LAMBODOR ACHARI	1629/2024
32	BLAPL/11596/2024 D-BLAPL/32736/2024	MP ABHISHEK KATARIA	KSHIROD KUMAR PAHIL	1630/2024
33	BLAPL/11069/2024 D-BLAPL/25058/2024	MP SOU MENDRA SWAIN	NITYANANDA MOHAPATRA	1631/2024
34	BLAPL/8633/2024 D-BLAPL/7743/2024	MP JHINTU NAIK	AMIT PRASAD BOSE	1632/2024
35	BLAPL/2600/2024 D-BLAPL/32449/2024	MP SIBA SANKAR HARIJAN	HIMANSHU BHUSAN DASH	1633/2024
36	BLAPL/11149/2024 D-BLAPL/25564/2024	MP UTKAL KESHARI KHUNTIA @ LULU	SANTOSH KUMAR DASH	1634/2024
37	BLAPL/8843/2024 D-BLAPL/8049/2023	MP PRIYA RANJAN SATPATHY		1635/2024
38	BLAPL/8049/2023 D-ABLAPL/36093/2024	MP IMTIAZ KHAN	KABIR KUMAR JENA	1636/2024
39	ABLAPL/13732/2024 D-ABLAPL/34787/2024	MP PRESH KARTA @ PARESH		2826/2024
40	ABLAPL/13194/2024 D-ABLAPL/34393/2024	MP PYARILAL KHAMARI		2827/2024
41	ABLAPL/13103/2024 D-ABLAPL/32982/2024	MP NIRANJAN SAHOO		2828/2024
42	ABLAPL/12493/2024 D-ABLAPL/34624/2024	MP HARAPRIYA GOUDA	RAJENDRA NARAYAN ROUT	2829/2024
43	ABLAPL/13519/2024 D-ABLAPL/25450/2024	MP NIRANJAN MOHARANA	PANCHANAN PANIGRAHI	2830/2024
44	ABLAPL/9353/2024 D-ABLAPL/33403/2024	MP AJAYA NAIK		2831/2024
45	ABLAPL/12691/2024 D-ABLAPL/33297/2024	MP BAISHNABA BEHERA @ SONU		2832/2024
46	ABLAPL/12555/2024 D-ABLAPL/4345/2020	MP MAHESH KUMAR AGRAWALLA		2833/2024
47	ABLAPL/4345/2020 D-ABLAPL/27648/2024	MP BUDHADEBA JENA		2834/2024
48	ABLAPL/10151/2024 D-ABLAPL/33140/2024	MP FAKIR RANA @ MAHAPATRA		2835/2024
49	ABLAPL/12460/2024 D-MACA/1315/2018	MP ORIENTAL INSURANCE CO.LTD.	ADAM ALI KHAN	2836/2024
50	MACA/1315/2018 D-MACA/1315/2018	MP ORIENTAL INSURANCE CO.LTD.		2975/2024
51	MACA/1315/2018 D-MACA/1317/2018	MP ORIENTAL INSURANCE CO.LTD.	ADAM ALI KHAN	2976/2024
52	MACA/1317/2018 D-MACA/51920/2024	MP NEW INDIA ASSURANCE CO.LTD., CUTTACK	SANTA KUMAR DASH	2977/2024
53	MACA/ / D-MACA/51927/2024	MP ORIENTAL INSURANCE CO.LTD., BBSR	PRATIVA MISHRA	2978/2024
54	MACA/ / D-CRLA/17306/2024	MP RAKESH NAYAK		2979/2024
55	CRLA/590/2024 D-CRLA/37576/2024	MP GAYADHAR JENA	ARUN KUMAR DAS 1	3223/2024
56	CRLA/ / D-CRLA/37576/2024	MP GAYADHAR JENA	KSHIROD KUMAR PAHIL	3224/2024
57	CRLA/ / D-CRLA/31611/2024	MP PUSPANJALI MOHARANA	KSHIROD KUMAR PAHIL	3225/2024
	CRLA/ /	MP	DOLAGOBINDA MOHAPATRA	3226/2024

58	D-CRLA/560/2022 CRLA/560/2022	ANANDA ROUT MP	AKHAYA BISWAL	3227/2024
59	D-CRLA/13/2018 CRLA/13/2018	SATYA ROUT MP	M/S.GAJENDRANATH ROU M/S.NIRANJAN PANDA B.KANUNGO	3228/2024
60	D-CRLMC/427/2023 CRLMC/427/2023	SURYAMANI TRIPATHY MP	MILAN KANUNGO(SR. ADV.)	3312/2024
61	D-CRLMC/4199/2023 CRLMC/4199/2023	AJAYA KUMAR NAIK@AJAYA NAIK MP		3313/2024
62	D-CRLMC/37601/2024 CRLMC/ /	PUJA RANI MP	PRATIK DASH	3314/2024
63	D-CRLMC/37610/2024 CRLMC/ /	DILIP KUMAR GIRI MP	NIRANJAN LENKA	3315/2024
64	D-CRLMC/37592/2024 CRLMC/ /	MANGU @ BHAGABAN SAHOO MP	DINESH KUMAR MOHANTY	3316/2024
65	D-CRLMC/37639/2024 CRLMC/ /	BIJAYA LAXMI NAG MP	ABHILASH MISHRA	3317/2024
66	D-WA/51885/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA , A.G.A	8604/2024
67	D-WA/51885/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA , A.G.A	8605/2024
68	D-WA/51900/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	8606/2024
69	D-WA/51900/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	8607/2024
70	D-WA/51886/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA , A.S.C	8608/2024
71	D-WA/51886/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA , A.S.C	8609/2024
72	D-WA/51884/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	8610/2024
73	D-WA/51884/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	8611/2024
74	D-WA/51887/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	8612/2024
75	D-WA/51887/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	8613/2024
76	D-WA/51888/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	8614/2024
77	D-WA/51888/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	8615/2024
78	D-WA/51889/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	8616/2024
79	D-WA/51889/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	8617/2024
80	D-WA/51926/2024 WA/ /	FIRDOUS JAMIL MP	SUSHANTA KUMAR MISHRA	8618/2024
81	D-WA/51953/2024 WA/ /	BHAGABAT PRASAD TRIPATHY MP	SAMIR KUMAR MISHRA, (SR.ADV.)	8619/2024
82	D-WA/51890/2024 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK,A.G.A	8620/2024
83	D-WA/51890/2024 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK,A.G.A	8621/2024
84	D-WA/51890/2024 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK,A.G.A	8622/2024
85	D-WA/51891/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	8623/2024
86	D-WA/51891/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	8624/2024
87	D-WA/51892/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	8625/2024
88	D-WA/51892/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	8626/2024
89	D-WA/51933/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	

	WA/ /	MP		8627/2024
90	D-WA/51933/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		8628/2024
91	D-WA/51941/2024	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		8629/2024
92	D-WA/51941/2024	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/ /	MP		8630/2024
93	D-WA/51919/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8631/2024
94	D-WA/51919/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8632/2024
95	D-WA/51919/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8633/2024
96	D-WA/51940/2024	STATE OF ODISHA	SATYA BRATA MOHANTY	
	WA/ /	MP		8634/2024
97	D-WA/51940/2024	STATE OF ODISHA	SATYA BRATA MOHANTY	
	WA/ /	MP		8635/2024
98	D-WA/51940/2024	STATE OF ODISHA	SATYA BRATA MOHANTY	
	WA/ /	MP		8636/2024
99	D-WA/51921/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8637/2024
100	D-WA/51921/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8638/2024
101	D-WA/51980/2024	STATE OF ODISHA	SUMAN PATTANAYAK , A.G.A	
	WA/ /	MP		8639/2024
102	D-WA/51980/2024	STATE OF ODISHA	SUMAN PATTANAYAK , A.G.A	
	WA/ /	MP		8640/2024
103	D-WP(C)/51877/2024	PRAVAKAR DAS @ PRAVAKAR BEHERA	SASHIBHUSAN DAS	
	WP(C)/ /	MP		16864/2024
104	D-WP(C)/51872/2024	PANCHANAN SWAIN	SASWATA PATNAIK	
	WP(C)/ /	MP		16865/2024
105	D-WP(C)/34656/2023	PRATAP KUMAR MISHRA		
	WP(C)/34656/2023	MP		16866/2024
106	D-WP(C)/2374/2013	NITYANANDA MALLICK		
	WP(C)/2374/2013	MP		16867/2024
107	D-WP(C)/23234/2017	KAMALA BEHERA	M/S.BIKRAM CH.GHADEI	
	WP(C)/23234/2017	MP		16868/2024
108	D-WP(C)/51130/2024	SATYA BRATA MOHARANA	SUSANTA KUMAR BARAL	
	WP(C)/31008/2024	MP		16869/2024
109	D-WP(C)/51130/2024	SATYA BRATA MOHARANA	SUSANTA KUMAR BARAL	
	WP(C)/31008/2024	MP		16870/2024
110	D-WP(C)/51897/2024	RAJESH KUMAR PRAMANIK @ RAJENDRA KUMAR MISHRA		
	WP(C)/31499/2024	MP		16872/2024
111	D-WP(C)/47861/2024	HRUDANANDA JENA		
	WP(C)/28768/2024	MP		16873/2024
112	D-WP(C)/51899/2024	MAYADHAR DAS	MITHUN DAS	
	WP(C)/31506/2024	MP		16874/2024
113	D-WP(C)/50796/2024	M/S SHANTI MEMORIAL HOSPITAL, ROURKELA	BISHNU PRASAD PRADHAN	
	WP(C)/30941/2024	MP		16875/2024
114	D-WP(C)/23716/2015	PRABHAT NALINI DAS	M/S.RAS BIHARI MOHAPATRA	
	WP(C)/23716/2015	MP		16876/2024
115	D-WP(C)/23714/2015	PRABHAT NALINI DAS	M/S.RAS BIHARI MOHAPATRA	
	WP(C)/23714/2015	MP		16877/2024
116	D-WP(C)/23702/2015	PRABHAT NALINI DAS	M/S.RAS BIHARI MOHAPATRA	
	WP(C)/23702/2015	MP		16878/2024
117	D-WP(C)/350/2020	SANTOSH KUMAR BEHERA	M/S.N.SAHANI	
	WP(C)/350/2020	MP		16879/2024
118	D-WP(C)/51903/2024	DIBYA RANJAN DASH	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		16880/2024
119	D-WP(C)/51904/2024	BYABASAYEE MAHASANGH KHURDA	MUSANTYAL MOHAPATRA (2)	
	WP(C)/31494/2024	MP		16881/2024
120	D-WP(C)/51879/2024	INDUSIND BANK LTD.	SASWAT K. ACHARYA	
	WP(C)/ /	MP		16882/2024

121	D-WP(C)/50368/2024 WP(C)/30880/2024	PURUSOTTAM BHARTI @ PURUSHOTTAM MP	LEKSHMIDHAR ACHARI	16883/2024
122	D-WP(C)/51882/2024 WP(C)/ /	SIDDHIRIDDHI INTERNATIONAL PRIVATE MP	RAMACHANDRA MOHAPATRA	16884/2024
123	D-WP(C)/51882/2024 WP(C)/ /	SIDDHIRIDDHI INTERNATIONAL PRIVATE MP	RAMACHANDRA MOHAPATRA	16885/2024
124	D-WP(C)/19600/2014 WP(C)/19600/2014	SDO,ELECTRICAL MP	M/S.S.C.DASH	16886/2024
125	D-WP(C)/51911/2024 WP(C)/ /	M/S SATYA SAI STONE CRUSHER, DHENKANAL MP	SATYA RANJAN MULIA	16887/2024
126	D-WP(C)/51913/2024 WP(C)/ /	JAGADISH PATRO MP	KARUNAKAR RATH	16888/2024
127	D-WP(C)/51914/2024 WP(C)/ /	RAMAKANTA MOHAPATRA MP	JAYANT KUMAR RATH	16889/2024
128	D-WP(C)/51924/2024 WP(C)/ /	SIRISH CHANDRA HOTA MP	HIMANSHU SEKHAR MISHRA	16890/2024
129	D-WP(C)/51925/2024 WP(C)/31539/2024	RASMITA SUBUDHI MP	SITA KANTA HOTA	16891/2024
130	D-WP(C)/51764/2024 WP(C)/31526/2024	NIYATI DAS MP	SATYAJIT MOHAPATRA (2)	16892/2024
131	D-WP(C)/51944/2024 WP(C)/ /	M/S PRATISTHA ENGINEERING LIMITED MP	RAMACHANDRA PANIGRAHY	16893/2024
132	D-WP(C)/51946/2024 WP(C)/ /	JAGADISH PRASAD SHARMA MP	RABI NARAYAN BEHERA	16894/2024
133	D-WP(C)/6649/2014 WP(C)/6649/2014	SDO,NESCO,KEONJHAR MP	M/S.PRASANTA KU.TRIPATHY	16895/2024
134	D-WP(C)/51948/2024 WP(C)/31525/2024	GUMI HANSDAH MP	AMITAV TRIPATHY	16896/2024
135	D-WP(C)/28344/2020 WP(C)/28344/2020	IFFCO TOKIO GENERAL INSURANCE CO., LTD. MP	LEKSHMIDHAR PRASAD DUTTA	16897/2024
136	D-WP(C)/10973/2017 WP(C)/10973/2017	BASANTI SINGH ALIAS B.LATA SINGH MP	M/S.KESHAB CH.KAR	16898/2024
137	D-WP(C)/51954/2024 WP(C)/ /	SARASWATI KISAN MP	SHASHI BHUSAN JENA	16899/2024
138	D-WP(C)/46889/2024 WP(C)/27500/2024	NARENDRA MAJHI MP	SURYAKANTA DASH	16900/2024
139	D-WP(C)/51961/2024 WP(C)/ /	DIPTI PRASAD DASH MP	AMLAN SHAKTI PAUL	16901/2024
140	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP	ABR. V.	16902/2024
141	D-WP(C)/25408/2024 WP(C)/14809/2024	NABIN CHANDRA NAYAK MP		16903/2024
142	D-WP(C)/51971/2024 WP(C)/ /	M/S AAKRUTI CITY CENTRE PROPERTIES MP	SUMITRA KANTAMOHAPATRA	16904/2024
143	D-WP(C)/51973/2024 WP(C)/ /	SURABHI PRADHAN MP	BISWAJIT RANJAN TRIPATHY	16905/2024
144	D-WP(C)/51978/2024 WP(C)/ /	PRAJNA PARAMITA PANIGRAHI MP	MIHIR KANTA RATH	16906/2024